

NOTICE

Date of Publication :01-Mar-2021 Last Date: 12-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 12-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 09-Apr-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-201910800	Ansari Asggar Kalim Adv. for Plaintiff	3150-2019 (12)	20
2	U-202002034	R. D. Sohani Adv. for Def.	354-2020-COMMERCIAL SUIT (20)	6
3	U-202002193	M/s. Jhangiani, Narula & Associates Adv. for Plaintiff	4555-2019 (6)	Obj.
4	U-202002877	Atul Redkar Adv. for Plaintiff	1179-2018 (20)	28
5	U-202002968	Hanif Umar Chunawala	6934-2006 (20)	400
6	U-202100779	M. V. Holamagi	4354-2013 (12)	96
7	U-202100868	Malka sayyed	1013-2011 (12)	700
8	U-202100869	Malka sayyed	2008-2012 (12)	200
9	U-202100980	Mr. Makarand Vasant Raut	3148-2012 (11)	400
10	O-202100312	Nasim Khan	846-2019 (12)	Obj.
11	O-202100344	Adv. Smita S. Jagtap	2527-2016 (12)	100